

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

O R D E R

Dated Guwahati, the 11th December, 2014

No.HC.V-58/2013/1003 / Estt.## In the interest of office administration and in supersession of all previous order(s), the following Officers are hereby transferred and posted as follows, with immediate effect, until further order(s).

Sl. No.	Name of the officer	Present posting	Transferred to
1.	Sri Basanta Kr. Sarma, AO(J)	Filing Section	Record Room Section
2.	Sri K. K. Rajkumar, AO(J)	Record Room Section	Despatch Section
3.	Sri Bipul Baishya, AO(J)	----	Filing Section

By order,

Sd/

REGISTRAR (ADMN.)

Memo No. HC.V-58/ 2013/ 1003 A /Estt. Dtd. 11.12.2014

Copy for information and necessary action to :-

1. The Registrar (Vigilance)/ Judl.), Gauhati High Court, Guwahati.
2. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (_____), Gauhati High Court, Guwahati.
4. The Dy. Registrar _____, Gauhati High Court, Guwahati
5. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
6. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
8. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
9. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
10. The System Analyst, Gauhati High Court, Guwahati with a request to upload this order in the High Court website.
11. The A.O.(J) _____, Gauhati High Court, Guwahati.
12. Sri Basanta Kr. Sarma, AO(J), Filing Section, Gauhati High Court, Guwahati.
13. Sri K. K. Rajkumar, AO(J), Record Room Section, Gauhati High Court, Guwahati.
14. Sri Bipul Baishya, AO(J), Gauhati High Court, Guwahati.
15. The Court Officer No. 1 and 2, Gauhati High Court, Guwahati.
16. The CA to the Registrar General/Registrar (Vigilance), Gauhati High Court, Guwahati.
17. The PS to Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati.
18. The Order File


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REGISTRAR (ADMN.)

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THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

O R D E R

Dated Guwahati, the 11th December, 2014.

No.HC.V-18/2014/1002 / Estt.## In the interest of office administration and in supersession of all previous order(s), the following persons are hereby transferred and posted as follows, with immediate effect, until further order(s).

Sl. No.	Name of the officer	Present posting	Transferred to
1.	Sri Rakesh Das, SJA	Accounts Section	Filing Section
2.	Sri Kabir Rahman Bora, SJA	Correspondence Section	Civil Appeal Section (to dealt with the Supreme Court matters)
3.	Smti Jayasree Roy, JA	Filing Section	Establishment Section
4.	Smti Jahnabi Gayan, JA	Establishment Section	Recruitment Cell
5.	Sri Nabarup Kar, JA	Statement Section	Criminal Revision Section
6.	Smti Basabi Thakuria, JA	Criminal Revision Section	Statement Section
7.	Sri Monojit Chanda, Sr. Computer Assistant	Civil Rule (Pending) Section	Criminal Revision Section
8.	Smti Kabita Mahanta, Computer Assistant	Establishment Section	Civil Rule (Pending) Section

By order,

Sd/

REGISTRAR (ADMN.)

Memo No. HC.V-18/2014/1002 A /Estt. Dtd. 11.12.2014

Copy for information and necessary action to : -

1. The Registrar (Vigilance)/ Judl.), Gauhati High Court, Guwahati.
2. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (_____), Gauhati High Court, Guwahati.
4. The Dy. Registrar _____, Gauhati High Court, Guwahati
5. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
6. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
8. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
9. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
10. The System Analyst, Gauhati High Court, Guwahati with a request to upload this order in the High Court website.
11. The A.O.(J) _____, Gauhati High Court, Guwahati.
12. The Court Officer No. 1 and 2, Gauhati High Court, Guwahati.
13. Sri Rakesh Das, SJA, Accounts Section, Gauhati High Court, Guwahati.
14. Sri Kabir Rahman Bora, SJA, Correspondence Section, Gauhati High Court, Guwahati.
15. Smt. Jayasree Roy, JA, Filing Section, Gauhati High Court, Guwahati.
16. Smt. Jahnabi Gayan, JA, Establishment Section, Gauhati High Court, Guwahati.
17. Sri Nabarup Kar, JA, Statement Section, Gauhati High Court, Guwahati.

18. Smt. Basabi Thakuria, JA, Criminal Revision Section, Gauhati High Court, Guwahati.
19. Sri Monojit Chanda, Sr. Computer Assistant, Civil Rule (Pending) Section, Gauhati High Court, Guwahati.
20. Smt. Kabita Mahanta, Computer Assistant, Establishment Section, Gauhati High Court, Guwahati.
21. The CA to the Registrar General/Registrar (Vigilance), Gauhati High Court, Guwahati.
22. The PS to Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati.
23. The Order File


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THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

O R D E R

Dated Guwahati, 11.12.2014

No. HC.V- 69/2014/1001 / Estt. ### The attachment of Law Clerks in the Principal Seat of the Gauhati High Court are as follows:-

Sl. No.	Name of the Law Clerks	Attachment with Hon'ble Judges
1.	Pragati Dey	Hon'ble Mr. Justice T. Vaiphei.
2.	Manoshi Phukan	Hon'ble Mr, Justice B.K. Sharma.
3.	Jilmil Begum	Hon'ble Mr. Justice Hrishikesh Roy.
4.	Daizi Hazarika	Hon'ble Mr. Justice C.R. Sarma.
5.	Mompi Dey	Hon'ble Mr. Justice A.K. Goswami.
6.	Mridusmita Devi	Hon'ble Mr. Justice Ujjal Bhuyan.
7.	Pushpa Sarma	Hon'ble Mr. Justice P.K. Saikia.
8.	Bhaswati Devi	Hon'ble Mr. Justice Dr.(Mrs) Indira Shah
9.	Hiranmay Kashyap	Hon'ble Mr. Justice N.Chaudhury.
10.	Dhirjyoti Deka.	Hon'ble Mr. Justice L.S. Jamir.

As Hon'ble Mr Justice L.S Jamir often sits at Outlying Benches, Mr Dhirjyoti Deka will also work with Hon'ble Mr. Justice M.R.Pathak as and when His Lordship is available in the Principal Seat of the Gauhati High Court.

The Joint Registrar (Admn-I) will monitor the attendance and detailment of Law Clerks.

Sd/-

REGISTRAR (ADMN)

Memo No. HC.V- 69 /2014/ 1001A /Estt.

Dtd. 11.12.2014

Copy for information and necessary action to: -

1. The Registrar (Vigilance/Judicial), Gauhati High Court, Guwahati.
2. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
3. The Joint Registrar (Admn-I.), Gauhati High Court, Guwahati.
4. The Joint Registrar (.....), Gauhati High Court, Guwahati
5. The Deputy Registrar (.....), Gauhati High Court, Guwahati.
6. Sri Rajneesh Bora, OSD & PRO, Gauhati High Court, Guwahati.
7. The Assistant Registrar (.....), Gauhati High Court, Guwahati.
8. The PS to Hon'ble Mr. /Mrs. Justice....., Gauhati High Court, Guwahati.
9. The System Analyst, Gauhati High Guwahati, Guwahati.
10. The Administrative Officer (J) (.....), Gauhati High Court, Guwahati.
11. The Court Officer No.1 & 2, Gauhati High Court, Guwahati.

12. The Chief Security Officer, Gauhati High Court, Guwahati.
13. C.A. to the Registrar General, Gauhati High Court, Guwahati.
14. P.S. to the Registrar (Admn.), Gauhati High Court, Guwahati.
15. Pragati Dey, Gauhati High Court, Guwahati.
16. Manoshi Phukan, Gauhati High Court, Guwahati.
17. Jilmil Begum, Gauhati High Court, Guwahati.
18. Daizi Hazarika, Gauhati High Court, Guwahati.
19. Mompi Dey, Gauhati High Court, Guwahati.
20. Mridusmita Devi, Gauhati High Court, Guwahati.
21. Pushpa Sharma, Gauhati High Court, Guwahati.
22. Bhaswati Devi, Gauhati High Court, Guwahati.
23. Hiranmay Kashyap, Gauhati High Court, Guwahati.
24. Dhirjyoti Deka, Gauhati High Court, Guwahati.
25. The Order File.


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REGISTRAR(ADMN)

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(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

O R D E R

Dated Guwahati, the 11th December, 2014

No.HC.V-92/2014/1004 / Estt.## In the interest of office administration and in supersession of all previous order(s), the following Officers are hereby entrusted with the portfolios as follows:

Sl. No.	Name & Designation	Portfolio
1.	Sri Rana Bharali, Deputy Registrar	Administration-II
2.	Sri Haren Kalita, Assistant Registrar	Judicial-II

By order,

Sd/

REGISTRAR (ADMN.)

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1. The Registrar (Vigilance)/ Judl.), Gauhati High Court, Guwahati.
2. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (_____), Gauhati High Court, Guwahati.
4. The Dy. Registrar _____, Gauhati High Court, Guwahati.
5. Sri Rana Bharali, Deputy Registrar, Gauhati High Court, Guwahati.
6. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
7. Sri Haren Kalita, Assistant Registrar, Gauhati High Court, Guwahati.
8. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
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